

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1077

ANSWERED ON:13.07.2009

ADVERSE IMPACT OF IMPORTED CHINESE GOODS

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the cheap Chinese imported goods are adversely affecting the Indian industry specially small and medium enterprises in the backdrop of global economic recession;

(b) if so, the details thereof; and

(c) the steps proposed/being taken by the Government to tackle the situation by imposing safeguards such as ban on imports and anti-dumping duty on import of Chinese goods such as auto parts, toys, chemicals and metals and the outcome achieved thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c) India removed all Quantitative Restrictions on imports except those necessitated, inter-alia, on grounds of health, security, public morale and environment in the year 2001. However, the Government is monitoring import of certain sensitive items on monthly basis. As per the provisional import data available with the Government for the year 2008-09, import of these items increased by 27.7% compared to last year. The increase in imports of these items from China was at 34.3% during the period.

Any domestic concern arising out of imports are addressed by appropriate action under the provisions of the Agreement of Implementation of Article VI of the General Agreement on Tariffs and Trade, 1994, the Agreement on Safeguards and the Agreement on Subsidies and Countervailing Measures of the WTO.